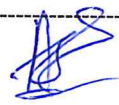


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 12/BB/ 17	-	For hearing	Rule-6 of I&B	Rejeev Shetty Vs Skyline Construction & Housing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
9	ASHISH KRUPAKAR 998-667-0997	PETITIONER	

Counsel for petitioner is present. The matter is listed today for hearing. Counsel for petitioner has filed a memo seeking permission of the Tribunal to withdraw the petition with liberty to file a fresh petition.

Memo is recorded. Permission is granted. Petition is dismissed as withdrawn with liberty to the petitioner to file a fresh petition, vide separate orders.


MEMBER (J)


MEMBER (T)